



CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th, & 8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029

Petition No. 857/TL/2025

Dated: 26.12.2025

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by **Davanagere Power Transmission Limited**, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi - 110016, to establish the Inter-State transmission system for "Transmission System Strengthening at Davanagere for Integration of RE Generation" (hereinafter referred to as "the Project") on a Build, Own, Operate and Transfer Basis consisting of the following elements:

Sl. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date	Element(s) which are pre-required for declaring the Commercial Operation Date (COD) of the respective Element
1.	Augmentation of transformation capacity by 4x500 MVA, 400/220 kV ICTs (5th-8th) at Davanagere PS • 400/220 kV, 500 MVA, ICTs - 4 Nos. • 400 kV ICT bays - 4 Nos. • 220 kV ICT bays - 4 Nos.	24 months (24.9.2027)	Element at Sl. No. 2 & 3
2.	Augmentation of Davanagere / Chitradurga PS by 765/400 kV, 1x1500 MVA ICTs • 765/400 kV, 1500 MVA, ICTs - 1 No. • 765 kV ICT bays - 1 No. • 400 kV ICT bays - 1 Nos. • 220 kV Bus Sectionalizer: 1 set • 220 kV Bus Coupler (BC) Bay - 2 Nos. • 220 kV Transfer Bus Coupler (TBC) Bay - 2 Nos.		Element at Sl. No. 1 & 3
3.	2 Nos. of 220 kV line bays at Davanagere / Chitradurga PS for termination of dedicated transmission lines of RE generation projects • 220 kV line bays - 2 Nos.		Element at Sl. No. 1 & 2

Note:

- TSP of Davanagere PS shall provide space at Davanagere PS for carrying out the above augmentation works.
- 2. The Central Transmission Utility of India Limited, vide its letter dated 13.10.2025, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
- 3. Based on the material available on the record, the Commission vide order dated 25.12.2025 in Petition No. 857/TL/2025, has proposed to issue a transmission licence to the applicant for the establishment of the transmission scheme as noted in para 1 above.
- 4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **Davanagere Power Transmission Limited**, before the Commission can be accessed at the www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
- 5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **6.1.2026** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- 6. The application shall be taken up for the further hearing by the Commission on **8.1.2026**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary